

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 76 OF 2016 &
IA NO. 185 OF 2016**

Dated: 27th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Chhattisgarh State Power Trading Co. Ltd.

.... Appellant(s)

Vs.

Bharat Aluminium Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Proxy counsel

Counsel for the Respondent(s)

: Mr. Hemant Singh
Ms. Ankita Bafna for R-1

Mr. Ravin Dubey
Mr. Girish Gupta (Rep.) for R-2

Mr. Ravi Sharma for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **03.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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